

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 120  
IA No. 290/JPR/2022  
CP No. (IB)- 95/94(1)/JPR/2021  
Under Section 94(1) of IBC, 2016

**In the matter of:**

**Mr. Yogendra Soni**

**...Applicant**


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**


**Present Through Video Conferencing: -**

For the Applicant	:	None-appeared
For the RP	:	Nitesh Shrivastava, Adv. Garima Diggiwal

**ORDER**

None appeared for the Applicant. Mr. Nitesh Shrivastava, Adv. appearing on behalf of the RP. Ms. Garima Diggiwal, RP is present in person. Earlier, the Financial Creditor (Punjab National Bank) had filed response to the report filed under Section 99 of the IBC, 2016, which was taken on record. Issue notice to the Applicant. List the matter on 07.06.2023.

  
(Manoj Kumar Dubey)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

May 22, 2023